

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2709

ANSWERED ON:28.08.2012

REHABILITATION OF VICTIMS OF VIOLENCE IN ASSAM

Bwiswmuthiary Shri Sansuma Khunggur;Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bodoland Territorial Council has made a demand that no inmate from the relief camps in the four violence hit districts in Assam be rehabilitated without getting his or her credentials ascertained;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government proposes to deport foreigners particularly illegal Bangladeshis from Assam after identifying them to thwart such violence in future; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Sir.

(b) to (d): The powers of identification and deportation of illegally staying foreign nationals including Bangladeshi nationals have been delegated to the State Governments and Union Territories Administrations under Section 3(2)(c) of the Foreigners Act, 1946. Thirty Six (36) Foreigners Tribunals including additional four (4) Foreigners Tribunals sanctioned in August, 2009 are set up for detection of foreigners/illegal migrants in the State of Assam.

In order to control the illegal infiltration, Government has taken steps for strengthening of the Border Security Force and equipping them with modern equipments, reduction of gaps between the border posts and intensified patrolling along Indo-Bangladesh border. The border fence along the Bangladesh border is being strengthened and a scheme for flood lighting along the border is being implemented. The issue of illegal migrants from Bangladesh is regularly taken up at various fora and steps have been taken for coordinated patrolling, identification of vulnerable gaps, strengthening of riverine patrolling etc. Government of Bangladesh has also been urged to take effective steps to check the illegal movement of their nationals into India, especially through vulnerable and riverine areas. The strengthening of security and erection of fencing along Indo-Bangladesh border has helped in curbing illegal migration from Bangladesh to India effectively.